

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE  
Original Application No.16/2024(WZ)**

Suraj Kale

.... Applicant

Vs

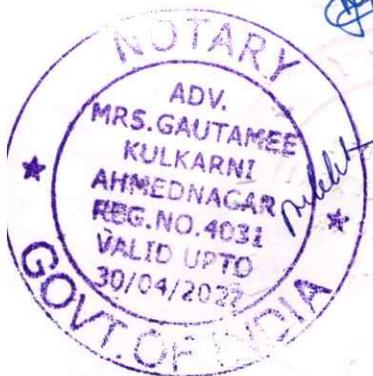
K.K. Stone Crusher & Anr.

.... Respondents

**Affidavit on behalf of Respondent No.2-Maharashtra  
Pollution Control Board**

I, Chandrakant N. Shinde, Aged - Adult, occupation – Service, the Sub-Regional Officer of the Maharashtra Pollution Control Board at Ahmednagar, having office at Savitribai Phule Vvyapari Sankul, 1<sup>st</sup> Floor, Hall Nos.2 & 3, Near T. V. Centre, Savedi, Ahmednagar-414 003, do hereby state on solemn affirmation as under:-

1. The Complaint filed by the present Applicant was registered by this Hon'ble NGT as Original Application No.16/2024, alleging that M/s.K.K. Stone Crusher situated at Juna Sarola Khadki Road, Sarola Kasar, Ahmednagar - 414 005 is causing air pollution.
2. In compliance of this Hon'ble Tribunal order dated 11/1/2024 the Maharashtra Pollution Control Board(MPCB) has filed its report before this Hon'ble Tribunal on 13/2/2024, which was taken on record.



3. I say and submit that this Hon'ble Tribunal vide order dated 14/3/2024 directed the MPCB to submit an affidavit as to what action has been taken in the matter.
4. I say and submit that the Respondent Board has issued proposed directions to Respondent No.1-Industry vide letter dated 8/2/2024. Thereafter, the Respondent Board has extended an opportunity of personal hearing to the Respondent No.1-Industry on 19/3/2024 and issued interim directions to the Respondent No.1-Industry vide letter dated 19/3/2024 and directed to provide wind breaking wall/ surrounding wall, metalled road within stone crusher premises, proper fogging system, sufficient tree plantation and cover loading & unloading section by tin sheet by 30/4/2024. A copy of the Interim directions dated 19/3/2024 is enclosed herewith and marked as an **Annexure-I**.

Solemnly affirmed on this 19<sup>th</sup> day of April, 2024 at Ahmednagar.

**BEFORE ME**

*Muleb*  
**MRS. GAUTAMEE G KULKARNI**  
 NOTARY  
 GOVERNMENT OF INDIA

**9 APR 2024**

For and on behalf of Maharashtra  
 Pollution Control Board

*Shinde*

(Chandrakant Shinde)  
 Sub-Regional Officer-Ahmednagar.

**NOTED & REGISTERED**  
 AT S. No. GGK 348/2024

**TOTAL PAGES 02**

Solemnly affirmed before me  
 v. Chandrakant Shinde  
 who is identified before me  
 v. photo & self  
 whom I personally know



**MAHARASHTRA POLLUTION CONTROL BOARD**

Tel.No.(0253) 2362820



Regional Office- Nashik,  
Udyog Bhavan, 1<sup>st</sup> floor,  
Trimbak Road, MIDC Comp.  
Near ITI., Satpur, Nashik-422007.

E-mail: ronashik@mpcb.gov.in

"Your Service is our Duty"

**BY R.P.A.D./FAX/HAND DELIVERY**

No: MPCB/RONK/ID/2403/19000/2024

Date: -19/03/2024

To,  
M/s. K.K. Vidyut,  
Sr. No. 342, 344, A/p. Sarola Kasar,  
Tq. & Dist. Ahmednagar.

**Sub:** Interim Directions under Section 31A of Air (P & CP) Act.1981.**Ref:** 1. Proposed direction issued on 08/02/2024.  
2. Personal hearing extended on 19.03.2024.

This refers to Proposed direction issued by the Board vide above referred letter (1) and personal hearing extended to factory representative on 19.03.2024. During the personal hearing as agreed by your representative, it is directed to comply the following directions in time bound manner.

1. The industry shall provide wind breaking wall/Surrounding wall completely by 30/04/2024.
2. The industry shall provide metalled road within stone crusher premises by 30/04/2024.
3. The industry shall provide proper fogging system by 30/04/2024.
4. The industry shall provide sufficient Tree Plantation by 30/04/2024.
5. The industry shall cover Loading and unloading section by Tin sheet by 30/04/2024.

If you fails to comply these directions in time bound manner, the Board will have no any other option than to issue final directions such as disconnection of electricity and water supply of your industry, which may be noted.

(L. S. Bhad)  
Regional Officer, Nashik.

**Copy Submitted for information to: -**

The Principal Scientific Officer, M.P.C. Board, Mumbai.

**Copy forwarded to: -**

Sub- Regional Officer MPCB, Ahmednagar – He is directed to serve the copy of these directions to the industry & submit timely compliance report along with photographs and monitoring reports of the said directions scrupulously.